

O.A. No.1593/04

14.2.2006

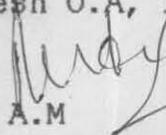
Hon'ble Mr. A.K. Bhatnagar, J.M

Hon'ble Mr. A.K. Singh, A.M

Sri S. Narain has filed his valakatnama having no objection from the earlier counsel Sri V.K. Singh, the same is taken on record.

M.A. No.640/05 has been filed for recalling our order dated 12.01.05 by which the O.A. was dismissed in default and for non prosecution. Reasons shown in the application are sufficient: Accordingly, the order passed on 12.1.2005 is hereby recalled and O.A. is restored to its original number.

At this stage, counsel for the applicant submitted that he wants to withdraw this O.A. In view of the statement of counsel, he is permitted to withdraw the same. Accordingly, the O.A. is dismissed as withdrawn with liberty to applicant to file a fresh O.A, if so advised.


A.M


J.M

Manish/-